

SUPREME COURT OF INDIA  
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR S.G. SHAH

Petition(s) for Special Leave to Appeal (Civil) No(s).15947/2006

(From the judgement and order dated 18/04/2006 in MA No. 69/2006 & FA  
No. 666/1996 of The NATIONAL CONSUMERS DISPUTES REDRESSAL  
COMMISSION, NEW DELHI)

UNITED INDIA INSURANCE CO. LTD.

Petitioner(s)

VERSUS

M/S. PAYARELAL NIRANJAN LAL

Respondent(s)

(With prayer for interim relief )

Date: 13/02/2008 This Petition was called on for hearing today.

For Petitioner(s) Mr. Ashok K. Mahajan,Adv.  
Mr. A.K. De,Adv.  
Mr. Sanjay Kr. ,Adv.

For Respondent(s) Ms. Shobha,Adv.  
Mr. Harish Sharma,Adv.  
Mr. R.P. Prasad,Adv.  
Mr. R.K. Panigrahi,Adv.

UPON hearing counsel the Court made the following  
ORDER

Counter Affidavit may be filed before 12th March, 2008.

List the matter on 12th March, 2008.

(S.G Shah)  
Registrar